

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA.798/88

Date of Decision: 16.9.93.

Shri Bhushan Puntambekar

Applicant

Versus

Union of India through

Min. of Defence

Respondents

Shri P.H. Ramchandani

Counsel for respondents

CORAM:

The Mr. C.J. ROY, Hon. Member(J)

The Mr. B.K. SINGH, Hon. Member(A)

JUDGEMENT(Oral)

(delivered by Hon. Member(J) Shri C.J. ROY)

This is an old matter of 1988. The learned counsel for the respondents is ready for argument. But neither the applicant nor his counsel has entered their appearance even after seven adjournments. This is a case of compassionate appointment. The applicant claims that his father expired in harness on 12.3.85. He applied for compassionate appointment to any one post of T.T.I., T.C. and Goods Clerk since he had requisite qualification for all these three posts. He was called twice for the interview and he admits that he was unsuccessful. But he states that he was illegally declared unsuccessful.

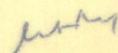
The learned counsel for the respondents states that the deceased widow got several benefits and also owns a house. After hearing the counsel for the respondents and perusing the documents on record, we find that the post requested therein on compassionate grounds were to be considered only after suitability of

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the applicant is adjudged. It is the case of the applicant that he was called for the interview twice but did not qualify. Having appeared and failed twice, he filed this OA stating that he was declared unsuccessful illegally. We do not see any illegality in view of the fact that he has not made any specific allegations or malafides nor any instances showing us to believe that he was declared unsuccessful illegally. The fact that two opportunities have been given to the applicant to appear for the selection test indicates that the respondents have no motive to defeat the interest of the applicant. We do not see any merit in this case. Hence the OA is dismissed as devoid of merit. *no Courts.* *my*



(B.K. SINGH)
MEMBER(A)
16.09.1993



(C.J. ROY)
MEMBER(J)
16.09.1993